

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4686
ANSWERED ON:18.12.2009
SIXTH SCHEDULE OF THE CONSTITUTION
Rawat Shri Ashok Kumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether proposals to apply the provisions of the Sixth Schedule of the Constitution to the areas adjacent to the tribal areas has been received by the Government ; and

(b) if so, the details thereof and action taken or proposed to be taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) & (b) Ministry of Home Affairs has intimated that some proposals to apply the Sixth Schedule to other areas have been received by them, but the Government does not propose to extend the provisions of Sixth Schedule of the Constitution.